
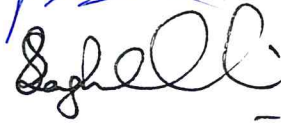


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 741/16 in CP 272/16	TP 214/17	Hearing	391/ 394	Citrix R&D India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	
2)	Rajuram Cadambi	Petitioner	

Counsel for petitioner is *present* Smt. Prema hatti, Standing Counsel for ROC and RD is present. ROC has filed his report which is kept in TP 213/2017.

For filing comments if any on the ROC report report . Await RDs report if any.

List it on 16.10.2017.

  
MEMBER (J)

  
MEMBER (T)